

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3008

ANSWERED ON:16.03.2010

HONOUR KILLINGS

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Khairi Shri Chandrakant Bhaurao;Rajesh Shri M. B.;Yaskhi Shri Madhu Goud

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of several cases of honour killings in various parts of the country;
- (b) if so, the details thereof and the total number of such cases registered during each of the last three years and the current year, State-wise;
- (c) whether the Government has any proposal to amend the Indian Penal Code to make honour killings a distinct crime and provide deterrent punishment; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI AJAY MAKEN)

- (a) & (b): Instances of honour killings have been reported in the media. As honour killing is not classified as a separate crime and treated as murder, information in this regard is not maintained separately by National Crime Records Bureau (NCRB). However, State/UT-wise details of cases registered under murder during 2006-2008 are enclosed at Annexure – I.
- (c) & (d): A proposal to amend the laws, including Indian Penal Code, 1860 to take care of the situation arising out of honour killings is under the consideration of the Government as honour killing is not a separately classified crime under the Indian laws.